

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-807/ND/2020

IN THE MATTER OF:

OMNI DISTRIBUTORS

Vs.

KARN LAMINATORS PRIVATE LIMITED

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 20.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Suraj Sharma, Adv

For the Respondent :

ORDER

Mr. Suraj Sharma appeared on behalf of the petitioner submitted that he has already filed the affidavit of service. We have gone through the affidavit of service filed by the petitioner and we noticed that the petitioner has enclosed the postal receipt but the tracking report is not on the record. Therefore, the petitioner is well advised to bring the tracking report on record by filing the supplementary affidavit. He is directed to file it within three days from today. **List the case on 04.11.2020.**

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(K.K. VOHRA)
MEMBER (T)

-Sq-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)